

CBSE Affiliation Number:
3430229

School Code:
66422



Ph: +91 9308991112 / 3

Email: mail@tws.edu.in

Website: www.tws.edu.in

TAURIAN WORLD SCHOOL

RANCHI, JHARKHAND

Dated : 20.04.2023
To,
The National Green Tribunal
Faridkot House
Copernicus Marg
New Delhi – 110001.

Ref. : Original Application No. 609/2022 Dr. Subhash Kumar Vs. The State of Jharkhand and others.
Sub: Illegal mining and operation of crusher plant causing threat and danger to life and properties

Sir,

With due respect, we would like to inform this Hon'ble Tribunal that pursuant to our application filed under the Right to Information Act, 2005, we have obtained some information and documents from the Jharkhand State Pollution Control Board, Ranchi. It is evident from the Inspection Report dated 17.06.2022 prepared by the officials of Regional Office of J.S.P.C.B., Ranchi that some mines and crushers near our school boundary have been found operational during the inspection. The said inspecting team has also opined as to the violations in operating on the part of owners, damages caused to the school buildings as well as responsibilities in this regard.

It is further humbly stated and submitted that we requested for supply of copies of CTE and CTO under query no. 3 & 4 of our said application but instead of supplying the same, copies of letters issued by the Member Secretary, J.S.P.C.B., Ranchi has been supplied whereby the owners have been directed not to operate without valid CTE/CTO. It is evident from the said direction that mines and crushers were operational without valid CTE/CTO of the department and still several mines and crushers are operational causing complete air pollution in our school premises and mining is being carried out in complete violation of law. The blasting by the mining owners beyond the prescribed norms is a dangerous threat for the school buildings, children and other residents of our school premises.

It is, therefore, requested that the information/documents obtained under the RTI Act, 2005 and attached with this letter may kindly be accepted and while hearing the issue under reference this Hon'ble Tribunal be pleased to pass appropriate order/direction to the authority(s) considering the threat and dangerous to life of children and residents of our school premises and damages to the properties (buildings) of our school. And for this act of kindness, we shall be obliged forever.

Thanking you,

Yours Truly

Dr. Subhash Kumar
Principal
Taurian World School



Encl.:

1. Photo copies of Application dated 21.09.2022 with Postal Order (2 sheets).
2. Photo copies of Letters dt. 30.11.2022 and 22.11.2022 (2 sheets).
3. Photo copies of Letters all dated 28.09.2022 (10 sheets).
4. Photo copies of forwarding letter dated 17.06.2022 (1 sheet), Inspection Report dated 17.06.2022 (2 sheets) along with list of stone mines and crushers (4 sheets).

Ld. R.G.
25.4.2023

com. (a)

28/23/Judl.
27/04/2023

Mr. Manoj
OA 609/22
Rd. parat help
2
29/4

अधपत्रा COUNTERFOIL

इसे फाइल कर प्रेषक अपने पास रख ले।
To be detached and kept
by the Sender.

पोस्टल आर्डर

₹ 10

POSTAL ORDER

किससे अदा करना

To whom payable MEMBERSECRETARY, J.S.A.C.B.

किस कार्यालय में

At what Office DHURWA

क्या इसे क्रॉस किया है

Whether crossed _____

प्रेषण की तारीख

Date sent 23-09-22

59F 059812



TAURIAN WORLD SCHOOL

RANCHI, JHARKHAND

Ph: +91 9308991112

Email: mail@tws.edu.in

Website: www.tws.edu.in

Dated : 21st September, 2022

To,

The Public Information Officer
Jharkhand State Pollution Control Board
T.A. Division Building (Ground Floor)
HEC Campus, Dhurwa,
Ranchi (Jharkhand).

Sir,

In terms of Section 6 of the Right to Information Act, 2005, I hereby request you kindly to furnish us the point wise information with respect to the following matter:-

In response to our application dated 11th May, 2022, a team consisting of Mr. Chandan Kumar and Mr. Sumit Jha both Environment Engineers and Mr. Gopal Kumar, Regional Officer, Jharkhand State Pollution Control Board, Ranchi has visited our school campus on 01st June, 2022 to examine the ground reality on account of the heavy blast causing damages to the glass window of the buildings and as such the students including the residents inside the school campus are under fear of havoc due to intense blast like earth quack by the stone mines and crusher plants situated at village Hardag near the outskirts of the village Hazam boundary under the jurisdiction of Tupudand (Dhurwa) Police Station, Ranchi. Thus, furnish us the following information:-

1. A copy of the Report/Reports duly prepared and submitted by the team consisting of Mr. Chandan Kumar and Mr. Sumit Jha both Environment Engineers and Mr. Gopal Kumar, Regional Officer, Jharkhand State Pollution Control Board, Ranchi pursuant to visit our school campus on 01st June, 2022.
2. A copy of Direction/Order, if any, issued pursuant to the said report by any authority or authorities of the Jharkhand State Pollution Control Board, Ranchi and/or by the other authority of the State of Jharkhand.
3. A copy of the Order(s)/Letter(s) of Consent to Establish (CET) issued by the Jharkhand State Pollution Control Board, Ranchi in respect of the





Ph: +91 9308991112

Email: mail@tws.edu.in

Website: www.tws.edu.in

TAURIAN WORLD SCHOOL

RANCHI, JHARKHAND

- stone mines and stone crusher plants operational in the village Hardag near the outskirts of the village Hazam boundary.
4. A copy of the Order/Letter of Consent to Operate (CTO) issued by the Jharkhand State Pollution Control Board, Ranchi in respect of the stone mines and stone crusher plants operational in the village Hardag near the outskirts of the village Hazam boundary.

A sum of Rs.10/- payable under the Act is being paid vide India Postal Order No. 059812 dated 23-09-22. You are requested to furnish the aforementioned information at our above mentioned address within the statutory period.

Thanking you,
Yours truly,

Dr. Subhash Kumar
Principal
Taurian World School





झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004

Phone.: 0651-2400851/2400852/2400979/2401847. Fax-0651-2400850/138.

Web site : www.jspcb.nic.in; e-mail : ranchijspcb@gmail.com

पत्रांक- B-2414

राँची, दिनांक:- 22/11/2022

प्रेषक,

संजय कुमार श्रीवास्तव,
 शाखा प्रमुख, राँची।

सेवा में,

श्री संजय कुमार श्रीवास्तव,
 जन सूचना पदाधिकारी,
 मुख्यालय, राँची।

विषय- Taurian World School, Knowledge City, Vill.-Hazam, P.O.-Dundigara, Dist.-
 Ranchi से सूचना अधिकार अधिनियम, 2005 के अन्तर्गत प्राप्त आवेदन के तहत सूचना
 उपलब्ध कराने के सम्बन्ध में।

प्रसंग:- आपका पत्रांक सू-97/2022/ B-2109 दिनांक 30.09.2022

महाशय,

उपर्युक्त प्रासंगिक विषयक सूचित करना है कि आवेदक से माँगी गई सूचना की छायाप्रति
 संलग्न है।

अनु०- यथोपरि।

विश्वासभाजन,

संजय कुमार श्रीवास्तव
 (संजय कुमार श्रीवास्तव)
 शाखा प्रमुख, राँची।

Sh. Hemant
 23.11.22



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद

Jharkhand State Pollution Control Board

नगर प्रशासन भवन, एच0ई0सी0, धुर्वा, राँची

दूरभाष : 2400851, 2400852, 2400979 फ़ैक्स : 0651- 2400850

Website: www.jspcb.nic.in (new) www.jspcb.org (old)

e-mail:- ranchijspcb@gmail.com

पत्रांक:- सू0-97/2022-B-2504

राँची, दिनांक:- 30/11/2022

प्रेषक,

संजय कुमार श्रीवास्तव
जन सूचना पदाधिकारी, राँची।

सेवा में,

Dr. subhash Kumar

Principal, Taurian World School

Knowledge City, Vill-Hazam, P.O. Dundigara, Dist- Ranchi.

विषय:- सूचना अधिकार अधिनियम, 2005 के तहत सूचना उपलब्ध कराने के संबंध में।

महाशय,

उपर्युक्त विषयक आपका सूचना अभ्यावेदन दिनांक 21.07.2022, जो पर्वद कार्यालय में दिनांक 23.09.2022 को प्राप्त हुआ, के आलोक में शाखा प्रमुख मुख्यालय राँची के पत्रांक-B-2414 दिनांक 22.11.2022 से, माँगी गयी सूचना प्राप्त हुआ है। इसे संलग्न कर भेजी जा रही है।

अनु0:- यथो।

विश्वासभाजन,

संजय कुमार श्रीवास्तव

25.11.22

(संजय कुमार श्रीवास्तव)

जन सूचना पदाधिकारी, राँची।



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004

Phone.: 0651-2400851/2400852/2400979/2401847, Fax-0651-2400850/138.

Web site : www.ispcb.nic.in; e-mail : ranchiispcb@gmail.com

पत्रांक:- B-2079

राँची, दिनांक:- 28/9/2022

प्रेषक,

यतीन्द्र कुमार दास,
सदस्य सचिव

सेवा में,

M/s M.G. Contractors Pvt. Ltd. At-
Hardag (Plot No. 1398, Khata No.
102), Ranchi

विषय:- बगैर Consent-to-Establish (CTE) / Consent-to-Operate (CTO) के इकाई का संचालन तत्काल प्रभाव से बन्द करने के संबंध में।

महाशय,

उपर्युक्त विषय के प्रसंग में सूचित करना है कि क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची अन्य पदाधिकारियों द्वारा दिनांक 08.06.2022 को निरीक्षण किया गया। उक्त निरीक्षण के दौरान पाया गया कि आपकी इकाई बगैर CTE/CTO के चालू हालत है जोकि वायु अधिनियम, 1981 की धारा 21 का सर्वथा उल्लंघन है।

अतः आपको निदेशित किया जाता है कि इकाई का संचालन तत्काल प्रभाव से बन्द करे तथा बगैर वैध CTE/CTO के इकाई को चालू हालत में न रखें।

विश्वासभाजन

ह0/-

(यतीन्द्र कुमार दास)
सदस्य सचिव

ज्ञापांक:- B-2079

राँची, दिनांक :- 28/9/2022

प्रतिलिपि:- क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची को सूचनाार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

d

(यतीन्द्र कुमार दास)
सदस्य सचिव

(Handwritten signature)



झारखण्ड राज्य प्रदूषण-नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD
 T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004
 Phone.: 0651-2400851/2400852/2400979/2401847. Fax-0651-2400850/138.
 Web site : www.jspcb.nic.in; e-mail : ranchi@jspcb@gmail.com

पत्रांक:- B-2078

राँची, दिनांक:- 28/9/2022

.....
 प्रेषक,

यतीन्द्र कुमार दास,
 सदस्य सचिव

सेवा में,

M/s Ganga Construction At-Hardag
 (Plot No. 1431 to 1434, 1962, 163,
 Khata No. 34) Ranchi

विषय:- बगैर Consent-to-Establish (CTE) / Consent-to-Operate (CTO) के इकाई का संचालन तत्काल प्रभाव से बन्द करने के संबंध में।

महाशय,

उपर्युक्त विषय के प्रसंग में सूचित करना है कि क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची अन्तः पदाधिकारियों द्वारा दिनांक 08.06.2022 को निरीक्षण किया गया। उक्त निरीक्षण के दौरान पाया गया कि आपकी इकाई बगैर CTE/CTO के चालू हालत है जोकि वायु अधिनियम, 1981 की धारा 21 का सर्वथा उल्लंघन है।

अतः आपको निदेशित किया जाता है कि इकाई का संचालन तत्काल प्रभाव से बन्द करें तथा बगैर वैध CTE/CTO के इकाई को चालू हालत में न रखें।

विश्वासभाजन

ह0/-

(यतीन्द्र कुमार दास)
 सदस्य सचिव

ज्ञापांक:- B-2078

राँची, दिनांक :- 28/9/2022

प्रतिलिपि:- क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

d

(यतीन्द्र कुमार दास)
 सदस्य सचिव

28/9/2022



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD
 T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004
 Phone.: 0651-2400851/2400852/2400979/2401847. Fax-0651-2400850/138.
 Web site : www.jspcb.nic.in; e-mail : ranchi@jspcb@gmail.com

पत्रांक:- B-2077

राँची, दिनांक:- 28/9/22

.....
 प्रेषक,

यतीन्द्र कुमार दास,
 सदस्य सचिव

सेवा में,

M/s Shiv Mahima Stone Works At-
 Hardag (Plot No. 1960, 1961, Khata
 No. 56, 57), Ranchi

विषय:- बगैर Consent-to-Establish (CTE) / Consent-to-Operate (CTO) के इकाई का संचालन तत्काल प्रभाव से बन्द करने के संबंध में।

महाराज,

उपर्युक्त विषय के प्रसंग में सूचित करना है कि क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची अन्वय पदाधिकारियों द्वारा दिनांक 08.06.2022 को निरीक्षण किया गया। उक्त निरीक्षण के दौरान पाया गया कि आपकी इकाई बगैर CTE/CTO के चालू हालत है जोकि वायु अधिनियम, 1981 की धारा 21 का सर्वथा उल्लंघन है।

अतः आपको निर्देशित किया जाता है कि इकाई का संचालन तत्काल प्रभाव से बन्द करे तथा बगैर वैध CTE/CTO के इकाई को चालू हालत में न रखें।

विश्वासभाजन

ह0/-

(यतीन्द्र कुमार दास)
 सदस्य सचिव

ज्ञापक:- B-2077

राँची, दिनांक :- 28/9/22

प्रतिलिपि:- क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

da

(यतीन्द्र कुमार दास)
 सदस्य सचिव

da



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004

Phone.: 0651-2400851/2400852/2400979/2401847; Fax-0651-2400850/138.

Web site : www.jspcb.nic.in; e-mail : ranchiispcb@gmail.com

पत्रांक:- B-2076

राँची, दिनांक:- 28/9/2022

प्रेषक,

यतीन्द्र कुमार दास,
सदस्य सचिव

सेवा में,

M/s Jai V S Crystal Pvt. Ltd. At-
Hardag, (Plot No. 1355, 1356. Khata
No. 72, Ranchi

विषय:- बगैर Consent-to-Establish (CTE) / Consent-to-Operate (CTO) के इकाई का संचालन, तत्काल प्रभाव से बन्द करने के संबंध में।

महाशय,

उपर्युक्त विषय के प्रसंग में सूचित करना है कि क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची अन्य पदाधिकारियों द्वारा दिनांक 08.08.2022 को निरीक्षण किया गया। उक्त निरीक्षण के दौरान पाया गया कि आपकी इकाई बगैर CTE/CTO के चालू हालत है जोकि वायु अधिनियम, 1981 की धारा 21 का सर्वथा उल्लंघन है।

अतः आपको निर्देशित किया जाता है कि इकाई का संचालन तत्काल प्रभाव से बन्द करे तथा बगैर वैध CTE/CTO के इकाई को चालू हालत में न रखें।

विश्वासभाजन

ह0/-

(यतीन्द्र कुमार दास)
सदस्य सचिव

ज्ञापक:- B-2076

राँची, दिनांक :- 28/9/2022

प्रतिलिपि:- क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

d

(यतीन्द्र कुमार दास)
सदस्य सचिव

(Handwritten signature)



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD
 T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI - 834004
 Phone.: 0651-2400851/2400852/2400979/2401847, Fax-0651-2400850/138,
 Web site : www.jspcb.nic.in; e-mail : ranchijspcb@gmail.com

पत्रांक:- B-2075

राँची, दिनांक:- 28/9/2022

.....
 प्रेषक,

यतीन्द्र कुमार दास,
 सदस्य सचिव

सेवा में,

M/s Hardag Stone Mines of Sri Om
 Prakash Bhagat At-Hardag, (Plot No.
 1430(P), Khata No. 109, Ranchi

विषय:- बगैर Consent-to-Establish (CTE) / Consent-to-Operate (CTO) के इकाई का संचालन तत्काल प्रभाव से बन्द करने के संबंध में।

महाशय,

उपर्युक्त विषय के प्रसंग में सूचित करना है कि क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची अन्य पदाधिकारियों द्वारा दिनांक 08.06.2022 को निरीक्षण किया गया। उक्त निरीक्षण के दौरान पाया गया कि आपकी इकाई बगैर CTE/CTO के चालू हालत है जोकि वायु अधिनियम, 1981 की धारा 21 का सर्वथा उल्लंघन है।

अतः आपको निर्देशित किया जाता है कि इकाई का संचालन तत्काल प्रभाव से बन्द करे तथा बगैर वैध CTE/CTO के इकाई को चालू हालत में न रखें।

विश्वासभाजन

ह0/-

(यतीन्द्र कुमार दास)
 सदस्य सचिव

ज्ञापक:- B-2075

राँची, दिनांक :- 28/9/2022

प्रतिलिपि:- क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

du

(यतीन्द्र कुमार दास)
 सदस्य सचिव

Handwritten signature



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004

Phone.: 0651-2400851/2400852/2400979/2401847. Fax-0651-2400850/138.

Web site : www.jspcb.nic.in; e-mail : ranchiispcb@gmail.com

पत्रांक:- B-2074

राँची, दिनांक:- 28/9/2022

.....
प्रेषक,

यतीन्द्र कुमार दास,
सदस्य सचिव

सेवा में,

M/s Stonebest Agencies LLP At-
Hardag (Plot No. 1398, Khata No.
102), Ranchi

विषय:- बगैर Consent-to-Establish (CTE) / Consent-to-Operate (CTO) के इकाई का संचालन, तत्काल प्रभाव से बन्द करने के संबंध में।

महाराज,

उपर्युक्त विषय के प्रसंग में सूचित करना है कि क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची अन्य पदाधिकारियों द्वारा दिनांक 08.06.2022 को निरीक्षण किया गया। उक्त निरीक्षण के दौरान पाया गया कि आपकी इकाई बगैर CTE/CTO के चालू हालत है जोकि वायु अधिनियम, 1981 की धारा 21 का सर्वथा उल्लंघन है।

अतः आपको निर्देशित किया जाता है कि इकाई का संचालन तत्काल प्रभाव से बन्द करें तथा बगैर वैध CTE/CTO के इकाई को चालू हालत में न रखें।

विश्वासभाजन

ह0/-

(यतीन्द्र कुमार दास)
सदस्य सचिव

ज्ञापांक:- B-2074

राँची, दिनांक :- 28/9/2022

प्रतिलिपि:- क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

(यतीन्द्र कुमार दास)
सदस्य सचिव



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI - 834004.

Phone.: 0651-2400851/2400852/2400979/2401847. Fax-0651-2400850/138.

Web site : www.jspcb.nic.in; e-mail : ranchijspcb@gmail.com

पत्रांक:- B-2072

राँची, दिनांक:- 28/9/2022

.....
प्रेषक,

यतीन्द्र कुमार दास,
सदस्य सचिव

सेवा में,

M/s. Ganga Construction At-Hardag
(Plot no. 1431 to 1433, Khata No.
109), Ranchi

विषय:- बगैर Consent-to-Establish (CTE) / Consent-to-Operate (CTO) के इकाई का संचालन तत्काल प्रभाव से बन्द करने के संबंध में।

महाशय,

उपर्युक्त विषय के प्रसंग में सूचित करना है कि क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची अन्य पदाधिकारियों द्वारा दिनांक 08.06.2022 को निरीक्षण किया गया। उक्त निरीक्षण के दौरान पाया गया कि आपकी इकाई बगैर CTE/CTO के चालू हालत है जोकि वायु अधिनियम, 1981 की धारा 21 का सर्वथा उल्लंघन है।

अतः आपको निदेशित किया जाता है कि इकाई का संचालन तत्काल प्रभाव से बन्द करे तथा बगैर वैध CTE/CTO के इकाई को चालू हालत में न रखें।

विश्वासभाजन

ह0/-

(यतीन्द्र कुमार दास)
सदस्य सचिव

ज्ञापक:- B-2072

राँची, दिनांक :- 28/9/2022

प्रतिलिपि:- क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

du

(यतीन्द्र कुमार दास)
सदस्य सचिव

Handwritten signature



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD
 T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004
 Phone.: 0651-2400851/2400852/2400979/2401847. Fax-0651-2400850/138.
 Web site : www.jspcb.nic.in; e-mail : ranchi@jspcb@gmail.com

पत्रांक:- B-2072

राँची, दिनांक:- 28/9/22

.....
 प्रेषक,

यतीन्द्र कुमार दास,
 सदस्य सचिव

सेवा में,

M/s. Satyam Stone Works (Mines) At-
 Hazam (Plot No. 282, 283(P), Khata
 No. 85), PO-Hatia, Dist.-Ranchi

विषय:- बगैर Consent-to-Establish (CTE) / Consent-to-Operate (CTO) के इकाई का संचालन तत्काल प्रभाव से बन्द करने के संबंध में।

महासय,

उपर्युक्त विषय के प्रसंग में सूचित करना है कि क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची अन्य पदाधिकारियों द्वारा दिनांक 08.06.2022 को निरीक्षण किया गया। उक्त निरीक्षण के दौरान पाया गया कि आपकी इकाई बगैर CTE/CTO के चालू हालत है जोकि वायु अधिनियम, 1981 की धारा 21 का सर्वथा उल्लंघन है।

अतः आपको निदेशित किया जाता है कि इकाई का संचालन तत्काल प्रभाव से बन्द करें तथा बगैर वैध CTE/CTO के इकाई को चालू हालत में न रखें।

विश्वासभाजन

ह0/-

(यतीन्द्र कुमार दास)
 सदस्य सचिव

ज्ञापांक:- B-2072

राँची, दिनांक :- 28/9/2022

प्रतिलिपि:- क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

dr

(यतीन्द्र कुमार दास)
 सदस्य सचिव



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI - 834004
 Phone.: 0651-2400851/2400852/2400979/2401847. Fax-0651-2400850/138.
 Web site.: www.ispcb.nic.in; e-mail : ranchiispcb@gmail.com

पत्रांक:- B-2071

राँची, दिनांक:- 28/9/2022

.....

प्रेषक,

यतीन्द्र कुमार दास,
 सदस्य सचिव

सेवा में,

M/s Hiralal & Company,
 (Hazam Stone Deposit)
 At-Hazam, (Plot No. 1009(P), Khata
 No. 45), Dist. - Ranchi

विषय:- बगैर Consent-to-Establish (CTE) / Consent-to-Operate (CTO) के इकाई का संचालन तत्काल प्रभाव से बन्द करने के संबंध में।

महाशय,

उपर्युक्त विषय के प्रसंग में सूचित करना है कि क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची अन्य पदाधिकारियों द्वारा दिनांक 08.06.2022 को निरीक्षण किया गया। उक्त निरीक्षण के दौरान पाया गया कि आपकी इकाई बगैर CTE/CTO के चालू हालत है जोकि वायु अधिनियम, 1981 की धारा 21 का सर्वथा उल्लंघन है।

अतः आपको निर्देशित किया जाता है कि इकाई का संचालन तत्काल प्रभाव से बन्द करें तथा बगैर वेध CTE/CTO के इकाई को चालू हालत में न रखें।

विश्वासभाजन

ह0/-
 (यतीन्द्र कुमार दास)
 सदस्य सचिव

ज्ञापक:- B-2071

राँची, दिनांक :- 28/9/2022

प्रतिलिपि:- क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

du

(यतीन्द्र कुमार दास)
 सदस्य सचिव

du



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004

Phone.: 0651-2400851/2400852/2400979/2401847, Fax-0651-2400850/138.

Web site : www.jspcb.nic.in; e-mail : ranchijspcb@gmail.com

पत्रांक:- B-2070

राँची, दिनांक:- 28/9/2022

.....
प्रेषक,

यतीन्द्र कुमार दास,
सदस्य सचिव

सेवा में,

M/s Hiralal & Company,
(Hazam Stone Deposit).
At-Hazam, (Plot No. 657(P), 687(P),
Khata No. 45), Dist. - Ranchi

विषय:- बगैर Consent-to-Establish (CTE) / Consent-to-Operate (CTO) के इकाई का संचालन तत्काल प्रभाव से बन्द करने के संबंध में।

महाराज,

उपर्युक्त विषय के प्रसंग में सूचित करना है कि क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, एवं अन्य पदाधिकारियों द्वारा दिनांक 08.06.2022 का निरीक्षण किया गया। उक्त निरीक्षण के दौरान पाया गया कि आपकी इकाई बगैर CTE/CTO के चालू हालत है जोकि वायु अधिनियम, 1986 की धारा 24 का सर्वथा उल्लंघन है।

अतः आपको निर्देशित किया जाता है कि इकाई का संचालन तत्काल प्रभाव से बन्द करें तथा बगैर वैध CTE/CTO के इकाई को चालू हालत में न रखें।

विश्वासभाजन

हस्ताक्षर

(यतीन्द्र कुमार दास)
सदस्य सचिव

ज्ञापांक:- B-2070

राँची, दिनांक :- 28/9/2022

प्रतिलिपि:- क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

(यतीन्द्र कुमार दास)
सदस्य सचिव



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE, C.T.I. COLONY, E-1, DHURWA, RANCHI

पत्रांक 400

दिनांक 17/6/2022

प्रेषक,

गोपाल कुमार,
क्षेत्रीय पदाधिकारी, राँची,

सेवा में,

सदस्य सचिव,
झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद,
धुर्वा, राँची।

विषय : प्राप्त शिकायत पत्र के आलोक में स्थल निरीक्षण प्रतिवेदन मेजने के संबंध में।

प्रसंग - मुख्यालय पत्रांक-बी0-1022, राँची, दिनांक-26.05.2022

महाशय,

उपर्युक्त विषयक के संबंध में सूचित करना है कि Dr. Subhash Kumar, Principal, Taurian Worl School, At.-Knowledge City, Village-Hazam, Po-Dundigara, via Ramkrishna Mission Sanatorium, Dits.-Ranchi द्वारा शिकायत पत्र के आलोक में स्थल निरीक्षण प्रतिवेदन मुख्यालय भेजी जा रही है।

सि.चन्द्र
21.06.22

विश्वासाह्वान
गोपाल कुमार
क्षेत्रीय पदाधिकारी, राँची।

3149
27/6/2022



JHARKHAND STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE, C.T.I. COLONY, E-1, DHURWA, RANCHI

Inspection Report in the light of complaint received from Dr. Subhash Kumar, Principal, Taurian World School, At- Knowledge City, Village- Hazam, P.O. – Dundigara, Via Ramkrishna Mission Sanatorium, District- Ranchi, Jharkhand- 835221

In the light of HO letter number B-1022 dated 26.05.2022, complain received from Dr. Subhash Kumar, Principal, Taurian World School regarding blasting occurred close to the school and hostel (back side) and pollution caused by stone crushing, During inspection of following stone crushers & Stone mines were made by Officials of Regional Office, Ranchi on dated 08.06.2022.

During the visit Taurian World School Principal Dr. Subhash Kumar and Purbendu Das (Admin. Manager) informed that there are around 500 plus persons residing in the school premises. They informed that blasting by Stone Mines situated near the school occurs at unusual timings mostly late evening and night due to which intense tremors were felt and caused damage to school buildings property, Hostels building etc. Also, there are stone crusher causing air pollution due to which clouds of dust entering school makes uneasy for the residents and school children.

Inspection of the stone crushers & stone mines situated within 200-300 meters of Taurian World School, At- Knowledge City, Village- Hazam, P.O. – Dundigara, Via Ramkrishna Mission Sanatorium, District- Ranchi was made by Officials of Regional Office, Ranchi on dated 08.06.2022

The Inspection Team consisted of following members:-

1. Shri Gopal Kumar (Regional Officer, Regional Office, Ranchi)
2. Shri Chandan Kumar (Consulting Executive, Regional Office, Ranchi)
3. Shri Sumit Kumar Jha (Consulting Executive, Regional Office, Ranchi)

During inspection following observations were made:-

1. There were around 5 nos. of stone crushing unit and three nos. of Stone mines located within 200-250 meters away from School boundary at mauza Hardag. There were no representatives present in any of the units except in M/s Hardag Stone Mines of Sri Om Prakash Bhagat (including stone mines and stone crusher), namely Joseph (Labour), the units were found non-operational. Out of 5 nos. of the stone crushers 04 nos. was not identified since no

representatives were present at the time of inspection and there were no any display board stating their details.

2. At mauza Hazam there is one number of stone mines along with two nos. of stone crushing unit located within 150- 200 meters from school boundary. The unit representative Vikash Prasad informed that both stone crusher and stone mines unit were running in the name of Ghanshyam Prasad and one stone crushing unit belongs to Arvind Singh. When asked for valid documents nobody produced, also Stone crusher of Ghanshyam Prasad was found operational.
3. None of the stone crushing unit were having boundary walls, metal screen along with rubber chute, Sprinkling system for dust suppression.
4. While inspecting it seems that blasting occurring in stone mines namely at mauza Hardag-Hardag Stone Mines of Sri Om Prakash Bhagat, M/s Hero Hardrock Harvesters of Shiv Kumar and at Mauza Hazam-Stone mine of Ghanshyam Prasad located near the school were responsible for the damage caused to the school buildings

List of Stone crushers and stone mines located at mauza Hardag and Hazam is enclosed herewith.

Recommendations: -

- 1) Damage caused by Blasting may be verified from the concerned departments.
- 2) Control blasting shall be carried out under the supervision of expert and that to in prescribed time period.
- 3) Safety belt shall be developed all around the mine area.
- 4) Stone crushers should install fixed type sprinklers for dust suppression also shall install metal screen and rubber chute along with proper boundary wall as mentioned in CTE/CTO specific/general conditions.

Hence further necessary action may be taken and show cause may be issued in the light of aforementioned observations from H.O. level.

Chandan Kumar
17/06/2022
(Chandan Kumar)
Consulting Executive
Ranchi Regional Office

Sumit Kumar Jha
17/06/2022
(Sumit Kumar Jha)
Consulting Executive
Ranchi Regional Office

Gopal Kumar
17/06/2022
(Gopal Kumar)
Regional Officer
Ranchi Regional Office

LIST OF STONE CRUSHER LOCATED IN MAUZA-HAZAM DIST.-RANCHI

S No.	Industry Name	Industry Address	Application Type	District	Block	Type of Industry	Khata No. & Plot No.	Product Name & Capacity	Mauza Name	Date of Issue	Date of Expiry	Ref. No.
1	M/s Hazam Stone Mine	At+Mauza-Hazam, Ps-Tupudana, Dist-Ranchi	CTO	RANCHI	NAMKUM	Stone crushers	282(P), Khata No.- 85, Mauza-Hazam	Stone Chips-150 TPD	Hazam	282(P), Khata No.- 85, Mauza-Hazam	30-06-2024	JSPCB/HO/RNC/CTO-10681096/2021/916
2	M/S TANGENT CONSTRUCTIONS (I) PVT. LTD.	AT.-HAZAM, PO.-DUNDIGARHA, TEHSIL-HAJAM, DIST.-RANCHI	CTO	RANCHI	NAMKUM	Stone crushers	278, Khata no. 67, Mauza-Hazam, Ranchi	Stone Chips-2000 TPD and Stone dust-200 TPD	HAZAM	278, Khata no. 67, Mauza-Hazam, Ranchi	30-09-2022	JSPCB/HO/RNC/CTO-10935727/2021/1362

LIST OF STONE MINES LOCATED IN MAUZA-HAZAM DIST.-RANCHI.

S No.	Industry Name	Industry Address	Applicati on Type	District	Block	Type of Industry	Khata No. & Plot No.	Product Name & Capacity	Mauza Name	Date of Issue	Date of Expiry	Ref. No.
1	HIRALAL & COMPANY (HAJAM STONE DEPOSIT)	HAJAM	CTE	RANCHI	NAMKUM	Mines	Plot No.- 687(P), Khata No.- 45, Mauza- Hazam,	Stone Boulder- 1034 TPD & Stone Chips- 930 TPD	HAJAM	10-11-2017	01-11-2017	JSPCB/HO/RNC/CTE- 1667737/2017/645
2	M/S HIRALAL & COMPANY (HAJAM STONE DEPOSIT)	HAJAM	CTE	RANCHI	NAMKUM	Mines	Plot No.- 1009 (P), Khata No.- 45, Mauza- Hazam,	Stone Boulder- 1184 TPD & Stone Chips- 1065 TPD	HAJAM	23-11-2017	30-04-2018	JSPCB/HO/RNC/CTE- 1667368/2017/719
3	M/S SATYAM STONE WORKS (MINES)	AT-HAZAM, PO- HATIA, DIST.- RANCHI	CTO	RANCHI	NAMKUM	Mines	Plot No.- 282, 283 (P), Khata No.- 85, Mauza-Hazam	Stone Boulder- 2500cft/day	HAZZAM	29-12-2018	18-10-2019	JSPCB/RO/RNC/CTO- 4008425/2018/346
4	Hazam Stone Mine	At+Mauza- Hazam, Po- Dundigarha, Dist.-Ranchi	CTO	RANCHI	NAMKUM	Mines	Plot no.- 282(P), Khata no.- 85, Mauza- Hazam.	Stone Boulder- 213TPD	Hazam	12-02-2022	01-12-2024	JSPCB/RO/RNC/CTO- 12468120/2022/45

LIST OF STONE CRUSHER LOCATED IN MAUZA-HARDAG, DIST.-RANCHI.

S No.	Industry Name	Industry Address	Applicat ion Type	District	Block	Type of Industry	Category	Khata No. & Plot No.	Product Name & Capacity	Mauza Name	Date of Issue	Date of Expiry	Ref. No.
1	M/s Rani Sati Stones	plot no- 1925,1926,1929(p), khata no-89	CTO	RANCHI	NAMKUM	Stone crushers	ORANGE	1925, 1926, 1929 (P), Khata No.- 89, Mauza - Hardag, Dist. - Ranchi	Stone Chips - 14000 TPM	HARDAG	19-12-2020	01-11-2022	JSPCB/HO/RNC/CTO- 9412905/2020/1954
2	M/S GANGA CONSTRUCTION	HARDAG	CTO	RANCHI	NAMKUM	Stone crushers	ORANGE	1431 to 1433, 1437, Khata No.- 109, Mauza- Hardag	Stone Chips-190 MT/day, WMIM- 160 MT/day and Hot Mix- 50 MT/day	HARDAG	29-04-2020	31-12-2021	JSPCB/HO/RNC/CTO- 7194445/2020/760
3	STONEBEST AGENCIES LLP	VILLAGE-HARDAG	CTO	RANCHI	NAMKUM	Stone crushers	ORANGE	1398, Khata No.- 102, Mauza- Hardag	Stone Chips & 410 TPD and Stone Dust & 41 TPD	HARDAG	09-04-2021	31-12-2021	JSPCB/HO/RNC/CTO- 10122602/2021/599
4	M/s Hardag Stone Mines of Sri om Prakash Bhagat	At-Mauza-Hardag, Ps.- Dhurwa, Dist.-Ranchi	CTO	RANCHI	NAMKUM	Stone crushers	ORANGE	1430(P), Khata No.- 109, Mauza- Hardag	Stone Chips-62 TPD	Hardag	25-08-2020	30-06-2022	JSPCB/HO/RNC/CTO- 8268432/2020/1372
5	M/S JAI V S CRYSTAL PVT LTD	Mauza- Hardag	CTE	RANCHI	RANCHI	Stone crushers	ORANGE	1355, 1356, Khata no-72	Stone Chips-400 TPD and Stone Dust-40 TPD	Hardag	27-06-2019	03-12-2019	JSPCB/HO/RNC/CTE- 4819730/2019/394
6	SHIV MAHIMA STONE WORKS	AT - HARDAG	CTO	RANCHI	NAMKUM	Stone crushers	ORANGE	1960, 1961, Khata no.-5657, Mauza Hardag, Ranchi	Stone Chips-1800 ctr/day	HARDAG	08-07-2020	30-06-2021	JSPCB/HO/RNC/CTO- 8304517/2020/1091
7	M/S GANGA CONSTRUCTION	VILL- HARDAG	CTO	RANCHI	NAMKUM	Stone crushers	ORANGE	1431 to 1434, 1962, 163, Khata no.-34, Mauza- Hardag, Ranchi	Stone Chips-500 TPD	HARDAG	29-07-2020	30-06-2022	JSPCB/HO/RNC/CTO- 8289194/2020/1199
8	M/S M.G. Contractors Pvt. Ltd.	At - Hardag, P.O - Dhurwa, P.S - Hardag, Distt - Ranchi	CTO	RANCHI	NAMKUM	Stone Crusher	RED	Plot No. - 1398, Khata No. - 102, Mauza - Hardag	Stone Chips - 135 TPD	Hardag	06-07-2019	30-09-2019	JSPCB/HO/RNC/CTO- 3572747/2019/1302

LIST OF STONE MINES LOCATED IN MAUZA-HARDAG, DIST.-RANCHI.

S No.	Industry Name	Industry Address	Application Type	District	Block	Type of Industry	Khata No. & Plot No.	Product Name & Capacity	Mauza Name	Date of Issue	Date of Expiry	Ref. No.
1	M/s Hardag Stone Mines of Sri om Prakash Bhagat	At+Mauza-Hardag, Ps.-Dhurwa, Dist.-Ranchi	CTO	RANCHI	NAMKUM	Mines	Plot no.-1430(P), Khata no.-109, Mauza-Hardag.	Stone boulder-69TPD	Hardag	22-10-2020	30-09-2022	JSPCB/RO/RNC/CTO-8851970/2020/185
2	M/S Hero Hardrock Harvesters	Vill.-Hardag, Thana-Tupudana, Dist.-Ranchi.	CTO	RANCHI	NAMKUM	Stone Mines	Plot no.-1430(P), Khata no.-109, Mauza-Hardag.	Stone boulder-200TPD	Hardag	01-01-2021	30-09-2023	JSPCB/RO/RNC/CTO-9534104/2021/2
3	M/S Ganga Construction	At-Hardag, P.O.-Hardag, Dist.-Ranchi	CTO	RANCHI	NAMKUM	Stone Mines	Plot no.-1965(P), Khata no.-109, Mauza-Hardag.	Stone boulder-170TPD	Hardag	27-02-2022	31-03-2024	JSPCB/RO/RNC/CTO-12569000/2022/66